



PARLIAMENT OF INDIA
RAJYA SABHA

STATISTICAL INFORMATION RELATING TO QUESTIONS

232nd
Session

7th July, 2014 to 14th August, 2014



RAJYA SABHA SECRETARIAT
NEW DELHI

Hindi version of this Publication is also available



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Website: <http://rajyasabha.nic.in>

E-mail: rsqns@sansad.nic.in

PREFACE

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Thirty-Second Session of the Rajya Sabha and disposal thereof. There are ten statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-IX contains some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;
29 September, 2014
Asvina 7, 1936 (Saka)

SHUMSHER K. SHERIFF,
Secretary-General.

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STATEMENT-I

*Statement showing notices of Starred and Unstarred
Questions received, Group-wise*

GROUP-I

Coal; Drinking Water and Sanitation; Human Resource Development; New and Renewable Energy; Panchayati Raj; Power; Road Transport and Highways; Rural Development; Shipping; Water Resources, River Development and Ganga Rejuvenation. 1682

GROUP-II

Civil Aviation; Corporate Affairs; Defence; Finance; Health and Family Welfare; Micro, Small and Medium Enterprises; Minority Affairs. 1371

GROUP-III

Commerce and Industry; Culture; Home Affairs; Labour and Employment; Mines; Petroleum and Natural Gas; Skill Development, Entrepreneurship, Youth Affairs and Sports; Steel; Tourism. 1629

GROUP-IV

Prime Minister; Atomic Energy; Development of North Eastern Region; Earth Sciences; Environment, Forests and Climate Change; External Affairs; Heavy Industries and Public Enterprises; Housing and Urban Poverty Alleviation; Information and Broadcasting; Overseas Indian Affairs; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Science and Technology; Social Justice and Empowerment; Space; Statistics and Programme Implementation; Tribal Affairs; Urban Development; Women and Child Development. 1426

GROUP-V

Agriculture; Chemicals and Fertilizers; Communications and Information Technology; Consumer Affairs, Food and Public Distribution; Food Processing Industries; Law and Justice; Railways; Textiles. 1440

TOTAL:

7548

STATEMENT-II

Statement showing notices of Starred and Unstarred Questions received, sitting-wise

Sl. No.	Date of Sitting	Notices of Starred Questions received	Notices of Unstarred Questions received	Total Notices received	Notices received in Hindi
1	2	3	4	5	6
1.	07.07.2014	134	65	199	45
2.	08.07.2014	143	49	192	31
3.	09.07.2014	121	60	181	30
4.	11.07.2014	144	63	207	45
5.	14.07.2014	165	50	215	56
6.	15.07.2014	136	39	175	49
7.	16.07.2014	197	60	257	70
8.	17.07.2014	194	77	271	68
9.	18.07.2014	235	70	305	72
10.	21.07.2014	225	84	309	86
11.	22.07.2014	197	87	284	67
12.	23.07.2014	210	87	297	57
13.	24.07.2014	225	87	312	76
14.	25.07.2014	212	96	308	84
15.	28.07.2014	217	96	313	76
16.	30.07.2014	213	75	288	63

17.	31.07.2014	211	84	295	70
18.	01.08.2014	231	83	314	76
19.	04.08.2014	227	93	320	69
20.	05.08.2014	264	93	357	78
21.	06.08.2014	213	90	303	74
22.	07.08.2014	223	104	327	77
23.	08.08.2014	229	77	306	59
24.	11.08.2014	250	76	326	87
25.	12.08.2014	273	90	363	92
26.	13.08.2014	234	69	303	78
27.	14.08.2014	158	63	221	61
TOTAL:		5481	2067	7548	1796

STATEMENT-II-A

Abstract showing disposal of notices of Starred and Unstarred Questions

Category of Questions	Notices received	Admitted	Admitted by clubbing	Disallowed	Lapsed	Returned	Withdrawn	Cancelled
Starred	5481	540	-	664	1524	-	-	-
Unstarred	2067	3937 +	226++	202	454	-	1	-
TOTAL:	7548	4477	226	866	1978	-	1	-

4

+ Includes 2558 notices of Starred Questions admitted as Unstarred Questions.

++ Includes 195 notices of Starred Questions admitted as Unstarred Questions by clubbing.

STATEMENT-III

Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal

(The figures shown in bracket indicate the number of Notices of Questions received in Hindi)

Sl. No.	Name of the Ministry/Department	Notices received	Admitted		Admitted by clubbing	Disallowed	Lapsed	Returned to Members	With-drawn	Can-celled	No. of Supple-mentaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	25(6)	-	2(0)	-	15(0)	8(6)	-	-	-	-
2.	Agriculture	323(88)	22(6)	178(45)	7(2)	20(5)	96(30)	-	-	-	11
3.	Atomic Energy	52(6)	5(1)	34(5)	-	7(0)	6(0)	-	-	-	7
4.	Chemicals and Fertilizers	113(31)	6(5)	47(16)	6(2)	2(0)	52(8)	-	-	-	-
5.	Civil Aviation	199(42)	21(3)	109(19)	5(3)	18(4)	46(13)	-	-	-	9
6.	Coal	131(27)	9(1)	71(14)	11(2)	11(2)	29(8)	-	-	-	-
7.	Commerce and Industry	276(41)	10(0)	155(19)	13(3)	29(11)	69(8)	-	-	-	10
8.	Communications and Information Technology	140(20)	8(0)	72(8)	6(2)	4(0)	50(10)	-	-	-	10
9.	Consumer Affairs, Food and Public Distribution	182(45)	10(1)	99(25)	12(3)	8(3)	53(13)	-	-	-	5
10.	Corporate Affairs	51(8)	4(0)	24(3)	3(1)	7(2)	13(2)	-	-	-	3

1	2	3	4	5	6	7	8	9	10	11	12
11.	Culture	83(10)	6(1)	55(7)	-	8(0)	14(2)	-	-	-	3
12.	Defence	175(35)	13(1)	89(17)	3(1)	34(5)	36(11)	-	-	-	5
13.	Development of North Eastern Region	17(4)	1(0)	9(0)	-	3(1)	4(3)	-	-	-	5
14.	Drinking Water and Sanitation	121(27)	11(2)	64(14)	4(1)	17(2)	25(8)	-	-	-	-
15.	Earth Sciences	18(2)	1(0)	11(2)	-	4(0)	2(0)	-	-	-	-
16.	Environment, Forests & Climate Change	249(64)	18(5)	125(39)	-	44(10)	62(10)	-	-	-	14
17.	External Affairs	190(40)	12(3)	71(12)	5(0)	58(15)	44(10)	-	-	-	-
18.	Finance	437(95)	29(5)	218(39)	14(4)	42(11)	134(36)	-	-	-	25
19.	Food Processing Industries	42(6)	-	20(1)	4(1)	1(0)	17(4)	-	-	-	0
20.	Health and Family Welfare	380(109)	23(6)	191(48)	10(3)	42(17)	114(35)	-	-	-	30
21.	Heavy Industries and Public Enterprises	33(1)	1(0)	19(1)	3(0)	4(0)	6(0)	-	-	-	-
22.	Home Affairs	543(141)	47(12)	275(63)	14(4)	69(15)	138(47)	-	-	-	45
23.	Housing and Urban Poverty Alleviation	74(21)	7(2)	39(13)	3(3)	10(1)	15(2)	-	-	-	5
24.	Human Resource Development	383(77)	30(0)	222(39)	7(2)	46(7)	78(29)	-	-	-	-
25.	Information and Broadcasting	58(12)	2(1)	35(7)	-	10(2)	11(2)	-	-	-	5
26.	Labour and Employment	200(47)	16(2)	115(22)	7(1)	22(11)	40(11)	-	-	-	15
27.	Law and Justice	127(32)	11(2)	57(12)	4(1)	5(0)	50(17)	-	-	-	3

28.	Micro, Small and Medium Enterprises	57(16)	7(2)	32(10)	-	5(0)	13(4)	-	-	-	-
29.	Mines	49(10)	2(2)	29(4)	1(1)	2(1)	15(2)	-	-	-	5
30.	Minority Affairs	72(12)	3(0)	37(4)	1(1)	11(1)	20(6)	-	-	-	-
31.	New and Renewable Energy	95(13)	5(0)	47(7)	4(1)	11(0)	28(5)	-	-	-	-
32.	Overseas Indian Affairs	31(3)	3(0)	21(2)	2(0)	-	5(1)	-	-	-	-
33.	Panchayati Raj	31(7)	-	17(3)	-	-	14(4)	-	-	-	-
34.	Parliamentary Affairs	9(0)	1(0)	1(0)	-	4(0)	3(0)	-	-	-	-
35.	Personnel, Public Grievances and Pensions	77(25)	6(4)	39(12)	3(1)	12(4)	17(4)	-	-	-	5
36.	Petroleum and Natural Gas	232(53)	21(3)	125(31)	5(0)	28(7)	53(12)	-	-	-	18
37.	Planning	71(20)	10(1)	34(10)	3(1)	13(4)	11(4)	-	-	-	-
38.	Power	188(46)	14(5)	84(13)	11(1)	32(9)	47(18)	-	-	-	-
39.	Railways	456(100)	40(9)	242(53)	9(2)	31(3)	134(33)	-	-	-	16
40.	Road Transport and Highways	281(75)	22(5)	134(28)	17(5)	36(8)	72(29)	-	-	-	-
41.	Rural Development	177(49)	11(0)	87(18)	10(4)	32(6)	37(21)	-	-	-	-
42.	Science and Technology	18(1)	-	14(0)	-	2(0)	2(1)	-	-	-	-
43.	Shipping	54(4)	2(1)	38(1)	-	6(1)	8(1)	-	-	-	-
44.	Social Justice and Empowerment	111(47)	8(2)	53(20)	-	6(3)	44(22)	-	-	-	-
45.	Space	12(0)	-	10(0)	-	1(0)	1(0)	-	-	-	-

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1	2	3	4	5	6	7	8	9	10	11	12
46.	Statistics and Programme Implementation	10(1)	-	6(1)	-	-	4(0)	-	-	-	-
47.	Steel	57(14)	5(2)	30(6)	2(0)	4(0)	16(6)	-	-	-	-
48.	Textiles	57(14)	3(0)	31(6)	2(2)	7(4)	14(2)	-	-	-	-
49.	Tourism	104(27)	5(1)	71(13)	2(0)	5(4)	21(9)	-	-	-	4
50.	Tribal Affairs	68(26)	3(0)	35(16)	1(1)	5(2)	24(7)	-	-	-	-
51.	Urban Development	174(46)	15(5)	91(22)	2(0)	20(7)	46(12)	-	-	-	14
52.	Water Resources, River Development and Ganga Rejuvenation	221(94)	16(4)	115(46)	6(3)	33(15)	50(26)	-	1(0)	-	-
53.	Women and Child Development	129(27)	7(0)	64(14)	2(0)	8(2)	48(11)	-	-	-	10
54.	Skill Development, Entrepreneurship, Youth Affairs and Sports	85(29)	8(2)	44(13)	2(0)	12(4)	19(10)	-	-	-	5
TOTAL:		7548(1796)	540(107)	3937(843)	226(62)	866(209)	1978(575)	-	1(0)	-	287

STATEMENT-IV

Statement showing the subjects on which maximum number of Questions were answered

Sl. No.	Name of Ministry/ Department	Subject	<u>No. of Questions Admitted</u>		No. of Supple- mentaries asked
			Starred	Unstarred	
1	2	3	4	5	6
1.	Agriculture	Drought/weak monsoon	4	28	-
2.	Civil Aviation	Development and modernization of airports	8	13	5
3.	Coal	Production of coal	1	17	-
4.	Commerce and Industry	FDI	1	20	5
5.	Consumer Affairs, Food and Public Distribution	Import/export	1	36	-
		Price rise and hoarding	4	22	-
6.	Drinking Water and Sanitation	Public Distribution System	1	22	-
		Drinking water issues	3	29	-
7.	Environment and Forests	Environmental clearances	3	15	5
		Pollution	5	16	3
		Wildlife	4	12	-
		Forests/afforestation/plan tations	1	22	5
8.	Finance	Black money	5	12	-
		Loans from banks	3	24	-
9.	Health and Family Welfare	AIIMS and AIIMS-like institutions	3	13	5

1	2	3	4	5	6
10.	Home Affairs	Crime against women and children	5	38	2
		Jammu and Kashmir	-	17	-
		Terrorism	1	16	5
11.	Petroleum and Natural Gas	LPG and CNG	12	42	13
12.	Power	Power projects	2	19	-
13.	Railways	Administration/policy	4	28	-
		New trains/connectivity	4	32	-
		Safety/security/crime	7	20	5
		Railway projects	9	49	3
14.	Road Transport and Highways	National Highways	9	37	-
15.	Rural Development	Mahatma Gandhi National Rural Employment Guarantee Act	6	31	-
16.	Water Resource, River Development and Ganga Rejuvenation	Ganga	2	19	-

STATEMENT-V

Statements laid on the Table of the Rajya Sabha in reply to STARRED QUESTIONS

Copies of 528 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16th July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.

STATEMENT-VI

*Abstract showing disposal of **SHORT NOTICE QUESTIONS***

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of supplementaries asked
1	2	3	4	5	6
1.	Enactment of Right to Healthcare facilities	Shri Mansukh L. Mandaviya	Health and Family Welfare	Disallowed	-
2.	Scheme for women engaged in milk production	Shri Mansukh L. Mandaviya	Agriculture	Lapsed	-
3.	Weather forecast mechanism	Shri Mansukh L. Mandaviya	Agriculture	Disallowed	-
4.	Steps to check the menace of spurious drugs	Shri Mansukh L. Mandaviya	Health and Family Welfare	Disallowed	-
5.	Cases pending in accident tribunals	Shri Mansukh L. Mandaviya	Road Transport and Highways	Disallowed	-
6.	Right to get justice within stipulated time period	Shri Mansukh L. Mandaviya	Law and Justice	Disallowed	-
7.	Setting up of Central Educational Institutions	Shri Y. S. Chowdary	Human Resource Development	Disallowed	-
8.	Financial assistance to Andhra Pradesh	Shri Y. S. Chowdary	Finance	Disallowed	-
9.	Setting up of NIMZs	Shri Y. S. Chowdary	Commerce and Industry	Disallowed	-
10.	Inquiry Committee Report on GAIL pipeline fire in Andhra Pradesh	Shri Y. S. Chowdary	Petroleum and Natural Gas	Disallowed	-

1	2	3	4	5	6
11.	Benefit of road rubberisation	Shri K.N. Balagopal	Road Transport and Highways	Disallowed	-
12.	Portal for sharing medical and research information	Shri Mansukh L. Mandaviya	Health and Family Welfare	Disallowed	-
13.	Restoring sense of security among minority groups	Shri Derek O' Brien	Home Affairs	Returned	-
14.	Restoring sense of security among minority groups	Shri D. Bandyopadhyay	Home Affairs	Disallowed	-
15.	Restoring sense of security among minority groups	Shri Vivek Gupta	Home Affairs	Disallowed	-
16.	Power generation in the country	Shri Arvind Kumar Singh	Power	Answered (14.08.2014)	-
17.	Railway level crossings	Shri Y. S. Chowdary	Railways	Disallowed	-
18.	Use of the expression "language neutral"	Prof. Saif-ud-Din Soz	Prime Minister	Returned	-
19.	Indian citizen stranded in Libya	Shri P. Rajeeve	External Affairs	Disallowed	-
20.	Prediction about Stock Market Crash	Shri Kiranmay Nanda	Finance	Lapsed	-

Admitted: 1 Disallowed: 15 Lapsed: 2 Returned: 2

STATEMENT-VII

*Statement showing disposal of notices received for raising
HALF-AN- HOUR DISCUSSION on matters of public importance arising out
of answers to Questions*

Dy. No.	Subject	Name of the Member	Ministry/ Department	Disposal	No. of Members who took part in the discussion
1.	Non-functioning SEZs	Shri Shantaram Naik	Commerce and Industry	Disallowed	
2.	Non-functioning SEZs	Shri V. Hanumantha Rao	Commerce and Industry	Lapsed	
3.	Sharing of information by hospitals with patients	Shri Naresh Agrawal	Health and Family Welfare	Lapsed	

Admitted: Nil Disallowed :1 Lapsed:2

STATEMENT-VIII

Abstract of Statements made/laid by the Ministers correcting replies already given by them to Questions in the Rajya Sabha

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
1.	15.07.2014	Shri Arun Jaitley, Minister of Finance, Corporate Affairs and Defence	Starred Question 21	08.07.2014	FAQs on CSR activities undertaken by various companies
2	06.08.2014	Shri Rajnath Singh, Minister of Home Affairs	Starred Question 303	12.02.2014	Cities put under UAV surveillance
3.	13.08.2014	Shri Shripad Yesso Naik, Minister of State of the Ministries of Culture and Tourism	Unstarred Question 2953	06.08.2014	Revenue generated by monuments

STATEMENT-IX

Some interesting features pertaining to Questions asked and answered in the Rajya Sabha

1.	The number of sittings during which the Question time was originally allotted.....	27
2.	The number of sittings during which the Question Hour was dispensed with.....	1(7 th July, 2014)
3.	The number of sittings which were adjourned without transacting any business.....	Nil
4.	The number of sittings during which Question time was allotted but no Questions were orally answered in the House.....	7(7 th , 14 th , 21 st , 25 th and 30 th July, 4 th and 11 th August, 2014)
5.	The number of sittings cancelled.....	1(28 th July, 2014)
6.	The number of sittings extended without Question Hour (special sittings).....	Nil
7.	The number of Questions (Starred and Unstarred) received in Hindi.....	1796
8.	The number of Members from whom notices were received.....	145
9.	The maximum number of times any Member's name appeared in the ballot of Starred Questions	16 (each of Shri Ramdas Athawale, Shri Vijay Goel and Shri D. Raja)
10.	The number of Questions answered orally	81
11.	The number of Questions on which Supplementaries were put.....	70
12.	The number of Supplementary Questions put.....	287

13.	The number of Questions to which written replies were laid on the Table of the Rajya Sabha.....	4396
14.	The maximum number of notices received from any one Member.....	265(from Shri Mohd. Ali Khan)
15.	The maximum number of Supplementary Questions put by any one Member.....	9 (by Shri Digvijaya Singh)
16.	The maximum number of Supplementaries asked by any one Member on any one day.....	3 (Shri Tapan Kumar Sen, Shri Basawaraj Patil and Shri G. N. Ratanpuri)
17.	The days on which there were less than 20 Questions in a Starred list.....	Nil
18.	The minimum number of Unstarred Questions put down in a day's list.....	93 (on 14 th August, 2014)
19.	The maximum number of Questions on which Supplementary Questions were asked on any one day.....	7 (on 16 th , 24 th July and 13 th August, 2014)
20.	The minimum number of Questions on which Supplementary Questions were asked on any one day.....	2 (on 5 th August, 2014)
21.	The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	832 (on 26 th June, 2014)
22.	The maximum number of Questions orally answered on any one subject.....	3(each on Naxalism/Maoism and petroleum prices)
23.	The maximum number of supplementaries raised on any one Question.....	5
24.	The maximum number of notices addressed to any one Minister by Members.....	543 (to Minister of Home Affairs)
25.	The maximum number of admitted Questions addressed to any one Minister.....	322 (to Minister of Home Affairs)

26.	The maximum number of Questions orally answered by any one Minister.....	13 (by Minister of Home Affairs)
27.	The maximum number of Supplementary Questions answered by any one Minister	45 (Minister of Home Affairs)
28.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	Nil
29.	Average number of Questions received per sitting.....	279.56
30.	Average number of Questions orally answered per sitting...	3
31.	Average number of Questions orally answered per sitting (only for those sittings when Questions were orally answered).....	4.5
32.	Average number of Supplementary Questions asked per sitting.....	10.63
33.	Average number of Supplementary Questions on each Question answered orally	3.54
34.	Average time taken on each Question orally answered.....	7.7 minutes
35.	Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	528
36.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	20 (each on 7 th , 9 th , 11 th , 15 th , 17 th , 21 st , 23 rd , 24 th , 28 th , 30 th and 31 st July, and 1 st , 5 th , 6 th , 8 th , 11 th , 13 th and 14 th August, 2014)
37.	The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to Notice Office and Lobby.....	80 pages (for SQ 60 answered on 9 th July,2014)
38.	Total number of statements made/laid by Ministers correcting replies given by them to Questions in the Rajya Sabha.....	3

STATEMENT-X

Statement showing the Observations/Directions/Rulings made / given for smooth functioning of Question Hour in the Rajya Sabha

Sl. No.	Observations/Directions/Rulings made/given by Chairman/Dy. Chairman	Date	Observations/Directions/Rulings made/ given
1.	Chairman	07.07.2014	A request was made by Shri Ghulam Nabi Azad, Leader of the Opposition and Leaders of some other political parties for suspension of Question Hour to enable a discussion on Price Rise and Food Inflation and as agreed to by Shri Arun Jaitley, Leader of the House and by the House too, the Hon'ble Chairman dispensed with the Question Hour for taking up the discussion on the said subject.
2.	Chairman	16.07.2014	when the Hon'ble Chairman called Starred Question 124 regarding 'Archaeologically protected sites in Rajasthan', the questioner Shri Ashk Ali Tak, who was present in the House, did not put the question for oral answer listed against his name and declined to ask supplementary question even after being called by the Hon'ble Chairman. The Hon'ble Chairman then called for taking up next supplementary question.
3.	Chairman	16.07.2014	During the course of supplementaries to Starred Question 125 regarding 'Steps taken to enhance coastal security' when the questioner Shri Naresh Agrawal was asked by Hon'ble Chairman to raise his second supplementary, the Member requested that Prof. Ram Gopal Yadav may be allowed to ask the second supplementary on his behalf. The Hon'ble Chairman, however, did not accede to the request. Shri Naresh Agrawal then asked his second supplementary.
